

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 215
(IB)-932(ND)2020

IN THE MATTER OF:

M/s. Drive India Enterprises Solution Limited ... **Applicant/Petitioner**

Versus

M/s. Essline Engineers And Consultants Private Limited. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

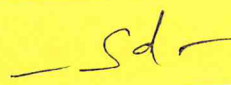
ORDER

Heard the Ld. Counsel for the Petitioner and partly heard the Respondent's Counsel.

List the matter on 23rd August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)